



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

MOTION

20 WP(C)/2976/2019 M/S. B.P.BONDED WAREHOUSE AND ANR. **Versus** UNITED BANK OF INDIA AND 4 ORS. MR B KAUSHIK MR. B J MUKHERJEE MR. S HAZARIKA MS R SAHA

LEAVE NOTE OF ADVOCATES FOR 10/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019
15)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
16)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
17)	MR A N AHMED	12-05-2019	To	13-05-2019
18)	MR. U SARMA	13-05-2019	To	13-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
73 Cont.Cas(C)/255/2019	KUSHAL CHANDRA SARMA Versus MANOJ KUMAR, IAS	MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM	
74 Cont.Cas(C)/256/2019	JAYANTA SAIKIA Versus ROMENDREA KUMAR CHAMUA	MR A DASGUPTA MR. R SARKAR	
75 WP(C)/2825/2019	RAM KRISHNA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS	GA, ASSAM
76 WP(C)/2875/2019 FIXED	ARUP DAS SARANIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	SC, BTC SC, DLR SC, REVENUE
77 WP(C)/2941/2019	RAM KR. BAISHYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI	GA, ASSAM SC, REVENUE
78 WP(C)/2943/2019	MAGAR KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, AG MR. N UPADHAYAY SC, IRRIGATION SC, FINANCE DEPTT.
79 WP(C)/2953/2019	SAMSUL ALAM BARLASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	GA, ASSAM
80 WP(C)/2964/2019	SOVA RAM SARKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	GA, ASSAM SC, REVENUE
81 WP(C)/2967/2019	SUBHAN HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, HEALTH
82 WP(C)/2972/2019	ROKIBUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	SC, PNRD
83 WP(C)/2983/2019 B/O	BIDYUTH DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	GA, ASSAM SC, APDCL

84	WP(C)/2994/2019 CAVT. NO.0240/2019 B/O	RUBUL AHMED AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. A.U. AHMED MR K UDDIN MR. A K AZAD	SC, PNRD FOR CAVEATOR SC, FINANCE
85	WP(C)/2995/2019 B/O	DIWAS PHOOKAN Versus SHASHANKA SHEKHAR SHASTRI AND 4 ORS.	MR. B C DAS MR. B PRASAD MR D KALITA	MR. P N GOSWAMI SC, APEX BANK
86	WP(C)/2996/2019 B/O	SUREN SAIKIA AND 10 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	SC, APDCL
87	WP(C)/2997/2019 B/O	BHASKAR JYOTI DEKA Versus INDIAN OIL CORPORATION LTD. AND 7 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA MR. R BHUYAN	
88	WP(C)/3000/2019 B/O	RAJU PRASAD SINGH AND 24 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	GA, ASSAM SC, APDCL
89	WP(C)/3002/2019 B/O	DEBAJIT BUJARBARUA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
90	WP(C)/3003/2019 B/O	MD. ZAHID EKBAL AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS	ASSTT.S.G.I. SC, HEALTH
<u>ORDER NO STEPS</u>				
91	WP(C)/2584/2018 FIXED	KIRAN TANTI Versus UNION OF INDIA AND 4 ORS.	MS. S E AHMED MR. D R GOGOI	MR. S ISLAM MS. B SARMA MR. K SINGHA (R5) MS. A KAUSHAR ASSTT.S.G.I. MR. R BORA (R5)
<u>ADMISSION</u>				
92	WP(C)/5080/2018 B/O	PRANAY KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. B DEVI MRS. S D SAIKIA	GA, ASSAM SC, AG
93	WP(C)/6943/2018 FIXED	RANADHIR RANJAN DHAR Versus THE STATE OF ASSAM AND 4 ORS.	MR G P BHOWMIK MR. T ROY MS. B SARKAR MS S DEY	SC, HEALTH
94	WP(C)/7973/2018 FIXED	HITESH KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SARMAH MS. K JAIN	GA, ASSAM
95	WP(C)/1864/2019 FIXED	SANATAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, PNRD MR. M NATH
96	WP(C)/2112/2019 FIXED	DAMBRUDHAR BASUMATARY AND 44 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A A R KARIM MR. A DEB	GA, ASSAM SC, REVENUE SC, BTC SC, FINANCE
97	WP(C)/2442/2019 FIXED	DHRITIRAM RAY MEDHI AND 67 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. A I KATHAR MS. I KEITZAR	SC, REVENUE SC, BTADC
<u>HEARING</u>				
98	WP(C)/186/2019 FIXED	NIROD JYOTI GOSWAMI Versus THE UNION OF INDIA AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	MR D K MISHRA (R2-R5) MR. S C KEYAL (R2-R5) MR D SENAPATI (R2-R5) MR H GUPTA (C.G.C., R1) MS. S. TODI (R2-R5) ASSTT.S.G.I.



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
52	WP(C)/1745/2019 [AT 2:00 P.M.]	RAM PRASAD BAISHYA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R DE MS. D DEVI	MR. T DEURI (R3) MRS. R S DEURI (R3) SC, GMC
MOTION				
53	Cont.Cas(C)/254/2019	MAYASRI MUSHAHARY @ MAISHRI MUSHAHARY @ MACHAHARY Versus ALOK KUMAR, IAS AND 3 ORS.	MD. A. RASHID MR. M HUSSAIN	
54	Cont.Cas(C)/258/2019	MRIGEN BHAGAWATI Versus RAKESH KUMAR AND ANR.	MS. M BARMAN	
55	Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	
56	WP(C)/1991/2019 FIXED	PRAVEEN BAISHYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	GA, ASSAM
57	WP(C)/2310/2019 FIXED	ANANDA CHANDRA DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, HIGHER EDU
58	WP(C)/2938/2019	ABDUL KALAM AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T
59	WP(C)/2944/2019	ABDUL MANNAN MIYAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI	SC, PNRD
60	WP(C)/2946/2019	M/S. KABIR TEA ESTATE Versus THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. J PATOWARY MR. D J DAS MR. KAMAL NAYAN CHOUDHURY	GA, ASSAM SC, REVENUE
61	WP(C)/2961/2019	FAKIRAR BAZAAR MARKET AND TRADER DEVELOPMENT COMMITTEE AND 2 ORS. Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. N I MAZARBHUYAN	GA, ASSAM ASSTT.S.G.I.

62	WP(C)/2962/2019	MD. ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR A M MAZUMDAR MR. N HOQUE	GA, ASSAM SC, PCB
63	WP(C)/2965/2019	FAKRUL ISLAM LASKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM
64	WP(C)/2974/2019 B/O	M/S. KANIKA TOURIST TAXI SERVICE AND ANR. Versus THE AIRPORTS AUTHORITY OF INDIA AND 3 ORS.	MR. P N GOSWAMI MR. K P PATHAK	SC, A A I
65	WP(C)/2986/2019	SURESH PRASAD Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM SC, APDCL
66	WP(C)/2987/2019	KHAGEN KONCH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. J ABBAS	GA, ASSAM SC, IRRIGATION
67	WP(C)/2991/2019	ST. FRANCIS DE SALES HIGHER SECONDARY SCHOOL AND ANR. Versus THE ASSAM STATE COMMISSION FOR PROTECTION OF CHILD RIGHTS AND 3 ORS.	MR. A M BORA MR. J PATOWARY MS. C CHOUDHURY MS P DASGUPTA	
68	WP(C)/3001/2019	CHUNU MIA CHOUDHURY AND 3 ORS. Versus THE POWERGRID CORPORATION OF INDIA AND 12 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	GA, ASSAM SC. REVENUE SC, PGCIL LTD.
69	WP(C)/3005/2019	RELIANCE JIO INFRATEL PVT. LTD. Versus THE STATE OF ASSAM AND 17 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, APDCL SC, G M D A SC, GMC
ADMISSION				
70	WP(C)/2568/2018 FIXED	KOHINUR BEGUM AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN KAKALI DEVI	MR. M. NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT) SC, FINANCE DEPTT.
71	WP(C)/443/2019 FIXED	M/S. OZONE AYURVEDICS, UNIT-II Versus THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MS N NATH (R-4) MR. M DUTTA (R-4) SC, INDUSTRIES AND COMMERCE
WITH				
72	WP(C)/435/2019	OZONE PHARMACEUTICALS LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MS N NATH (R-4) MR. M DUTTA (R-4) SC, INDUSTRIES AND COMMERCE
73	WP(C)/888/2019 FIXED	MAHMUDUL ISLAM Versus THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND 2 ORS.	MR H R A CHOUDHURY MR. A T SARKAR MS. R RAHMAN	MR B D DAS (R3) MR H K SARMA (R3) MR. S S ROY (R1,R2) MR. S BORTHAKUR (R1,R2) MR. D THAOSEN (R3) MS. K PHUKAN (R3)
74	WP(C)/1980/2019 FIXED	MANDAKATA TEA ESTATE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
75	WP(C)/2074/2019 FIXED	DERBY PLANTATIONS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
76	WP(C)/2077/2019 FIXED	RUTTONPORE PLANTATIONS (P) LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	MR. S C KEYAL (ASSTT.S.G.I.) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
77	WP(C)/2098/2019 FIXED	KALAPUNA CHAKMA AND 4 ORS. Versus THE ADDITIONAL SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS	MRS. K K CHOUDHURY MS P KALITA	GA, ASSAM

ORDERS

78	WP(C)/1170/2019 FIXED	ALL KOCH RAJBONSHI STUDENTS UNION Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH MS S TAMANG	GA, ASSAM
79	WP(C)/2712/2019 FIXED	M/S. TRISHUL ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DEORI MS. SOMILA MR. P DAIMARY	GA, ASSAM SC, DEORI AUTONOMOUS COUNCIL
80	WITH WP(C)/2202/2019	BIJOY DEORI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DEORI MR. D BARUAH MR D K DEORI MS. SOMILA MR. P DAIMARY	GA, ASSAM MR. J C GOGOI (SC, DAC)

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
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18)	MR. U SARMA	13-05-2019	To	13-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
47 Cont.Cas(C)/253/2019	MOZIBUR RAHMAN Versus PREETOM SAIKIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS K BORAH MS L SAIKIA	
48 Cont.Cas(C)/257/2019	PULIN SAIKIA Versus PHANINDRA JIDUNG	MR. M CHETIA	
49 Cont.Cas(C)/260/2019	USHA BORAH Versus PRITAM SAIKIA, IAS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	
50 WP(C)/2861/2019 FIXED, WP(C) 462/14(D/O)	YEASIN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	SC, ELEM. EDU
51 WP(C)/2979/2019	MAFIZ ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. P BARMAN	SC, ELEM. EDU GA, ASSAM
52 WP(C)/2988/2019	DISHA BHATTACHARYYA Versus THE STATE OF ASSAM AND 5 ORS.	MS. T SOM MR H DAS	SC, HEALTH AND F W
53 WP(C)/2989/2019	GIRISH BEZBARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	SC, SEC. EDU.
54 WP(C)/2990/2019	HATEM ALI CHOUDHURY Versus THE ASSAM STATE HOUSING BOARD	MR. R ISLAM MS. K BORA	SC, A S H B
55 WP(C)/2993/2019	SIMA KALITA AND 17 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
<u>ADMISSION</u>			
56 WP(C)/1286/2019 FIXED	KAZI ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ISLAM MR A HAWARI	SC, SEC. EDU. SC, SEC. EDU.

57	WP(C)/1361/2019 FIXED	ASIMIA SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	SC, SEC. EDU. MR. M KHAN (R6) GA, ASSAM MR. J RAHMAN (R6) KAKALI DEVI (R6)
58	WP(C)/1449/2019 FIXED	PRAN KRISHNA SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM
59	WP(C)/2274/2019 CAVT. NO.0281/2019 FIXED	ABU TALEB SIDDIQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR B CHOUDHURY MR. A SARMA MR. K KALITA MR E SHITIRI	MR. P K DAS SC, EDU FOR CAVEATOR

ORDERS

60	I.A.(Civil)/466/2018 CONNECTED WITH ITEM NO. 31 IN THE DAILY CAUSE LIST in WP(C)/7436/2017	ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D C C PHUKAN MS. S ROY MR. U BHATTACHARYA	SC, HIGHER EDU
61	WP(C)/92/2019 B/O	SABITA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PRASAD MR D KALITA	SC, SEC. EDU. SC, FINANCE DEPTT.
62	WP(C)/1052/2019 B/O	HARSHA MOHAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR. D PEGU	SC, SEC. EDU.
63	I.A.(Civil)/1553/2019 in WP(C)/7686/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N HAWELIA MRS N GOGOI	SC, FINANCE
	WITH WP(C)/7686/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE AND TAXATION MS B GOGOI
	WITH WP(C)/6728/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, TAXES
	WITH I.A.(Civil)/1554/2019 in WP(C)/6728/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N HAWELIA MRS N GOGOI	SC, FINANCE
	WITH WP(C)/7582/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE AND TAXATION
	WITH I.A.(Civil)/1555/2019 in WP(C)/7582/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N HAWELIA MRS N GOGOI	SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
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9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/2304/2019 WITH LCR, FIXED	ASMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T MRS A VERMA SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 10/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019
15)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
16)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
17)	MR A N AHMED	12-05-2019	To	13-05-2019
18)	MR. U SARMA	13-05-2019	To	13-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,10th May 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	CRP(I/O)/128/2019	BHADRESWAR GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY	GA, ASSAM
	WITH I.A.(Civil)/1572/2019 in CRP(I/O)/128/2019	BHADRESWAR GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY	GA, ASSAM
45	CRP(I/O)/129/2019	JITEN SARKAR Versus ASOM ANUSUCHIT JATI PARISHAD AND 2 ORS	MS. A. MEDHI MS. R SARMA	
46	CRP(I/O)/130/2019	PUNYA DEO MISHRA Versus ON DEATH OF DWARIKA PRASAD BRAHMIN @ SHARMA HIS LEGAL HEIRS AND 5 ORS	MS. Y SHAIZA MR G BAISHYA MD. A HASSAN	SR. GA, ASSAM
47	CRP(I/O)/131/2019	RASIDA BEGUM AND ANR. Versus MALEKHA KHATUN	MR. K R PATGIRI MR. B BARMAN MR. B GOGOI	
48	CRP(I/O)/132/2019	CHAITANYA BARUAH Versus HOUSING DEVELOPMENT FINANCE CORPORATION LTD. AND ANR.	MR. P SHARMA	
49	CRP(I/O)/133/2019 CAVT. NO.0373/2019	PRAG NEWS AND ANR. Versus MANOJ KUMAR GOSWAMI	MR. Y S MANNAN MR A CHOWDHURY MR. N J KHATANIAR MS G DAS	MR. A CHAMUAH FOR CAVEATOR
ADMISSION				
50	CRP(I/O)/12/2019 FIXED	SUKUMAR GOSWAMI Versus RAJITA GOSWAMI	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	MS. K MALAKAR MS J SARMAH MS. M BARUAH MR. B N SARMA, SR.ADV.

51	CRP(I/O)/65/2019 B/O	PRANJAL KAKOTY Versus MUNMI DUTTA	MR. M DUTTA	MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS
52	MFA/115/2019	UNION OF INDIA Versus M/S. RATHI SALT AND GRAINS PVT. LTD.,	MR. B SARMAH	
	WITH I.A.(Civil)/1562/2019 in MFA/115/2019	UNION OF INDIA Versus M/S. RATHI SALT AND GRAINS PVT. LTD.,	MR. B SARMAH	
ORDERS				
53	CRP(I/O)/76/2019 FIXED	MANTU KUMAR PATHAK Versus BARNALI DAS	MRS. S ROY MR. N KONWAR	
54	CRP(I/O)/106/2019 FIXED	PARIKHIT PATHAK AND ANR. Versus JOY MADHAB BARUAH AND 11 ORS	MR. P J SAIKIA MR. R S MISHRA	MR. B C DAS MR D N BHATTACHARYYA

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

-

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
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16)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
17)	MR A N AHMED	12-05-2019	To	13-05-2019
18)	MR. U SARMA	13-05-2019	To	13-05-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
38	Tr.P.(Cr.)/18/2019	NURUDDIN AHMED HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR A K AZAD MS. C KALITA MS E CHOUDHURY	PP, ASSAM
39	Tr.P.(Cr.)/19/2019	SMT RAJANI JAISWAL Versus KRISHNENDU JAISWAL	MR B K MISHRA MR. S ISLAM MR A HAWARI	
40	CrI.Rev.P./189/2019	MAHAT CHANDRA TALUKDAR Versus THE ENFORCEMENT DIRECTORATE, GOVERNMENT OF INDIA	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR. R DE MS R B DEB	SC, ED
<u>ORDERS</u>				
41	I.A.(Cr.)/328/2019 in CrI.A./3198/2019	SRI SIBINASH BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS A BORAH MS S SENGUPTA	PP, ASSAM
	WITH CrI.A./3198/2019 (Filing Number)	SRI SIBINASH BASUMATARY Versus THE STATE OF ASSAM AND ANR		
42	I.A.(Cr.)/338/2019 CrI.Rev.P./360/2017(D/O), B/O in CrI.Rev.P./360/2017	DEEPA DEKA Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
43	I.A.(Cr.)/351/2019 in CrI.A./3131/2019	SOMNA BORO @ CHAMNA NARZARY Versus THE STATE OF ASSAM AND ANR	MR P K DAS	PP, ASSAM
	WITH CrI.A./3131/2019 (Filing Number)	SOMNA BORO @ CHAMNA NARZARY Versus THE STATE OF ASSAM AND ANR		
<u>HEARING</u>				
44	CrI.A./113/2010 (PART-HEARD), WITH LCR 6 FILES, FIXED	PURNA KANTA BORAH and ANR Versus THE STATE OF ASSAM	MR.R P SARMAH MS.R DEVI	PP, ASSAM

45 CrI.A./178/2006 RONDIP DAS MR. A K BHATTACHARYYA SC. C.B.I.
(PART-HEARD), WITH LCR, FIXED, **Versus** MR D K BHATTACHARYYA PP, ASSAM
BY SLIP (AT 2:00 P.M.) THE STATE OF ASSAM CBI MR.K K NANDI
MR.T ROY
MS R B DEB
MR.A DAS
MS.B SARKAR
MR.A K PAUL
MR.D CHOUDHURY
MS.L DAS
MR.A K BHATTACHARJEE

WITH
46 CrI.A./185/2006 NANI GOPAL PALIT MR.D TALUKDAR SC, C B I
Versus MR.S K LAHKAR
(PART-HEARD), WITH LCR, FIXED, CENTRAL BUREAU OF INVESTIGATION
BY SLIP (AT 2:00 P.M.) CBI

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

-

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
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13)	MR A GOENKA	13-05-2019	To	18-05-2019
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16)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
17)	MR A N AHMED	12-05-2019	To	13-05-2019
18)	MR. U SARMA	13-05-2019	To	13-05-2019



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	Crl.A./164/2019	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	PP, ASSAM
	WITH I.A.(Crl.)/353/2019 in Crl.A./164/2019	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	PP, ASSAM
HEARING				
14	Crl.A./276/2015 FIXED, BY SLIP	KOBBAD ALI @ KOBAT ALI @ KOBAT MASTER and 12 ORS Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
15	Crl.A./266/2015	RAFIQUL HAQUE and 4 ORS Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
16	Crl.A./61/2016	MOTIUR RAHMAN and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
17	Crl.A./62/2016	SULTAN MAHMUD @ SULTAN @ SULTAN MAMUD Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR. D C BORAH MR.T BAIDYA MR.D BARMAN MR.S P CHITTAWAT MR.J A AHMED	PP, ASSAM

18	WITH Crl.A./107/2016	ABUL HUSSAIN @ HUSSAIN and ANR Versus THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY (A2) MR.G SAROWAR MR.M HUSSAIN MR. A PARAMANIK MR.S U AHMED MR.M ISLAM MR. A AHMED (A2) MR A ALI MR.N UDDIN	PP, ASSAM
19	Crl.A./47/2016 WITH LCR & P.B., FIXED	SRI DHARMESWAR BORA Versus THE STATE OF ASSAM and ANR	MR. B K MAHAJAN MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. R ALI	PP, ASSAM
20	CRL.A(J)/100/2016 FIXED, BY SLIP	SOMA SURIN Versus THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
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16)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
17)	MR A N AHMED	12-05-2019	To	13-05-2019
18)	MR. U SARMA	13-05-2019	To	13-05-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

41	WP(C)/6579/2013 [AT 10:30 A.M.]	JAGADISH CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MS.A BEGUM MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	MR. N GOSWAMI GA, ASSAM
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ORDERS

42	I.A./414/2016 FIXED, REVIEW.PETN. 136/12(D/O) in WP(C)/2386/2013	MOHD. SAIMUDDIN and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K TIWARI MR. R J DAS	MR.S S DEY MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE MS.P GOSWAMI MS.D PHUKAN MS.D MUSAHARY SC, EDU
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WITH

WP(C)/2386/2013	MOHD. SAIMUDDIN and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K TIWARI MR.R MAZUMDAR MR. R J DAS	MR.S S DEY MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE MS.P GOSWAMI MS.D PHUKAN MS.D MUSAHARY SC, EDU
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WITH

43	WP(C)/2796/2011	DHRUBA NARAYAN SINHA Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.I CHOWDHURY MR.N J KHATANIAR MR.R M DEKA	MR.K AGARWAL MR.B MAHESHWARI MR.M DEY SC, EDU
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WITH

44	WP(C)/580/2013	THE MANAGING COMMITTEE, L.O.G. HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 2 ORS	MR.S S DEY MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE	SC, EDU
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45	WITH WP(C)/6274/2015	MANAGING COMMITTEE Versus THE STATE OF ASSAM AND 17 ORS	MR.K AGARWAL MS.R CHOUDHURY MRS.P GOSWAMI	MR.P K TIWARI(R-5 to 18) GA, ASSAMR3 MR.B DAS(R-5 to 18) SC, SECONDARY EDUCATION(R1,2,4)
	WITH I.A./545/2016 in WP(C)/6274/2015	AMALA DAS CHAKRAVARTY and 13 ORS. Versus MANAGING COMMITTEE and 4 ORS.	MR.P K TIWARI MR.B DAS	MR.K AGARWAL GA, ASSAM(R3) MR.P GOSWAMI SC, SECONDARY EDUCATION(R1,2,4) MR.R CHOUDHURY
46	WITH WP(C)/953/2017	MD. SAIMUDDIN and 5 ORS. Versus STATE OF ASSAM and 7 ORS.	MR.B K DAS MR.A S DHILLON MS. A AHMED MR.A RAHMAN	GA, ASSAM MS.M KALITAR-6 SC, SECONDARY EDUCATION MR.A A HUSSAIN(R-6)

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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17)	MR A N AHMED	12-05-2019	To	13-05-2019
18)	MR. U SARMA	13-05-2019	To	13-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	CRP/43/2019 CAVT. NO.0188/2019 FIXED	M/S. SHIVALAYA - KCC (JV) Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. B SARMA MS. S. TODI MR. M SAHEWALLA	GA, ASSAM MR G RAHUL MR. D M NATH FOR CAVEATOR
45	CRP/67/2019	MANOJ SINGH Versus LAXMAN KOIRI AND 4 ORS.		
ADMISSION				
46	CRP/277/2017 FIXED	RHINO WIRES PVT. LTD. and 3 ORS. Versus IDBI BANK and ANR.	MR.N ANAND MS.L SRIVASTAV MR.A K SINGH MR.H L MAURYA	MR.S U AHMED MR.S DUTTA
47	CRP/35/2018 FIXED	M/S. AMBIKA SUPPLY AND SERVICES PVT. LTD. AND ANR. Versus KANHAIYA LAL KANKANI AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN MR. P K BAJAJ
48	CRP/65/2018 FIXED	URMILA CHAND Versus SONU CHAND AND 5 ORS.	MR. S P CHOUDHURY MR. S S ROY MR. A S DHILLON	MR. D K GUPTA (R5) MR. S R GOGOI (R1) MR H BARUAH (R1) MR. N K DEKA (R1) MRS P R MAHANTA (R1)
49	CRP/137/2018 FIXED	BHUPEN NATH Versus DIPAMONI BAISHYA	MR A KUNDU	MS. M BORAH
50	CRP/157/2018 FIXED	THAMBAHADUR DORJEE Versus ON DEATH OF KASHI NATH GOGOI HIS LEGAL HEIRS AND ORS.	MR A UPADHYAY MR. P UPADHYAY MR. G K MEDHI	MS. D TALUKDAR (R1.1- R1.5, R3.1-R3.4)
ORDERS				
51	CRP/185/2015 FIXED	KISHORE KAMAL BEZBORUAH Versus MANASH KAMAL BEZBORUAH and 13 ORS	MR.K GOSWAMI MR.B D DEKA MS.D DAS	MR. S S S RAHMAN (R1) SYED BURHANUR RAHMAN (R1) MR A W AMAN (R1)

52	CRP/168/2018 FIXED	LOKNATH DAS AND ANR. Versus ASOM ANUSUCHIT JATI PARISHAD AND 33 ORS.	MS F AHMED MR. T ISLAM MS A BEGUM	MR DEBA KUMAR DAS (R2- R14, R16, R19, R22, R24, R25, R27, R28, R31) MR. K SINGHA (R2-R14, R16, R19, R22, R24, R25, R27, R28, R31) MS. P BHUYAN (R2-R14, R16, R19, R22, R24, R25, R27, R28, R31) MR. C K S BARUAH (R 33 and R 34) MS. D GOGOI (R2-R14, R16, R19, R22, R24, R25, R27, R28, R31)
53	CRP/192/2018 FIXED	ELITE ESTATE HOUSING CONSTRUCTION CO-OPERATIVE SOCIETY LTD. Versus ABDUR RAHMAN BORLASKAR WAQF ESTATE AND 4 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	MR. J I BORBHUIYA (R3(A), R3(B), R3(C)) MS F BEGUM (R3(A), R3(B), R3(C)) MR. L MOHAN (R3(A), R3(B), R3(C)) MR. K H CHOUDHURY (R3(A), R3(B), R3(C))
54	I.A.(Civil)/3061/2018 B/O in RFA/111/2018 WITH RFA/111/2018 WITH I.A.(Civil)/3062/2018 in RFA/111/2018	KUSHAN DEVCON PVT LTD AND ANR Versus HIRANYA KALITA KUSHAN DEVCON PVT LTD AND ANR Versus HIRANYA KALITA KUSHAN DEVCON PVT LTD AND ANR Versus HIRANYA KALITA	MR. L K BORAH MR. J PAWE MR. R DUBEY MS. A B KAYASTHA MR. L K BORAH MR. J PAWE MR. L K BORAH MR. J PAWE	
55	I.A.(Civil)/3702/2018 WITH LCR, FIXED in CRP/120/2015 WITH CRP/120/2015	MOILAPATHAR BAZAR AND ANR Versus GREEN VALLEY CLUB AND 3 ORS GREEN VALLEY CLUB Versus MOILAPATHAR BAZAR, REPRESENTED BY NURUL ISLAM and ANR.	MR. M U MAHMUD MR. S ISLAM MR. M ALI MR.A R SIKDAR MR.N AHMED MS.M DEKA MR.A KALAM	MR. A R SIKDAR MR N AHMED MR.M U MAHMUDR-1and2 MR.S HOQUE(R-1&2) MS.A MEDHI (R-1&2) MR.M ALI(R-1&2)
56	I.A.(Civil)/4216/2018 FIXED in CRP/16432/2018 WITH CRP/16432/2018 (Filing Number)	GITA DAS AND ANR Versus DIGANTA BORDOLOI AND 3 ORS GITA DAS AND ANR. Versus DIGANTA BORDOLOI AND 3 ORS. (C)	MR. B PATHAK MR H K GOGOI MR. R THADANI MS J DEKA	
57	CRP/7/2019 FIXED	DILEN BARMAN AND 2 ORS. Versus SMT. JAMINI BARMAN AND 10 ORS.	MR. S P CHOUDHURY MR K SAIKIA MR. A S DHILLON	
58	CRP/8/2019 FIXED	SUBRATA DAS Versus CHAMPA SAHA AND ANR.	MR. P SUNDI	MS. B CHOUDHURY MR. S SAHU MS. J DAS
59	CRP/10/2019 FIXED	NIKHIL CHANDRA MANDAL Versus ARATI MANDAL BISWAS	MR. P SUNDI	
60	RSA/37/2019 FIXED WITH I.A.(Civil)/557/2019 in RSA/37/2019	SRI PRASANNA TALUKDAR AND ANR Versus SRI JOYRAM DAS AND 3 ORS SRI PRASANNA TALUKDAR AND ANR Versus SRI JOYRAM DAS AND 3 ORS	MR D CHOUDHURY MS. A K CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA MR D CHOUDHURY MS. A K CHOUDHURY MR. T ALI MR D KALITA	



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,10th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 14

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

29	MACApp./270/2019 B/O	SMT MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD AND 3 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	
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ORDERS

30	I.A.(Civil)/3686/2018 FIXED in MACApp./908/2018	MR BIREN CHANGMAI Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MR T TASHI MS. Y S PHOM MR. M BORAH	MR. K K BHATTA (R1) MS. R DEVI (R1)
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	WITH MACApp./908/2018	MR BIREN CHANGMAI Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MR T TASHI MS. Y S PHOM MR. M BORAH	MR. K K BHATTA (R1) MS. R DEVI (R1)
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	WITH I.A.(Civil)/3895/2018 in MACApp./908/2018	BIREN CHANGMAI Versus NEW INDIA ASSURANCE COMPANY LTD. AND 3 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND	
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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
70	Bail Appln./1127/2019	MD. MAINUDDIN ALI @ SARU Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
71	Bail Appln./1128/2019	SYED ARIFUL JAMAN @ RAJU @ ARIFUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
72	Bail Appln./1129/2019	MD. ABDUL LATIF Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
73	Bail Appln./1130/2019	MUKESH JAIN @ MUKESH KUMAR JAIN Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
74	Bail Appln./1131/2019	SHIV KUMAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
75	Bail Appln./1132/2019	K. R. RANG Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
76	Bail Appln./1133/2019	PRADIP RAY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
77	Bail Appln./1134/2019	SANU MOLLAH @ SANU MULLAH Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI MS. L TALUKDAR	PP, ASSAM
78	Bail Appln./1135/2019	MUSTT. MARGINA BEGUM Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
79	Bail Appln./1136/2019	SAMIN NATH Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
80	Bail Appln./1137/2019	AZIBOR RAHMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS S SAIKIA	PP, ASSAM
MOTION				
81	AB/1380/2019	MS. KRISHNA MONI GOGOI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

82	AB/1381/2019	ATUL NATH Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
83	AB/1382/2019	MD. MOKBUL AHMED AND ANR. Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
84	AB/1383/2019	BITUL CHOUDHURY Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
85	AB/1384/2019	NAGRA BASUMATARY Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. J K CHUTIA	PP, ASSAM
86	AB/1386/2019	RAHUL OJAH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
87	AB/1387/2019	LAV BALMIKI Versus THE STATE OF ASSAM	MR D SARMA MR. D N BORAH	PP, ASSAM
88	AB/1388/2019	MANIK ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. A HUSSAIN	PP, ASSAM
89	AB/1389/2019	KAPIL AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MS J BORAH MR. P S BISWAS	PP, ASSAM
90	AB/1390/2019	SOFIOR RAHMAN Versus THE STATE OF ASSAM	MS P BARUAH MR. D C C PHUKAN MS. J GOGOI MR. T P DAS	PP, ASSAM
91	AB/1391/2019	MD. JARIFUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
92	AB/1392/2019	MANTESWAR RAHANG AND 3 ORS. Versus THE STATE OF ASSAM	MR. H C SARMA MR. R SARMAH	PP, ASSAM
93	AB/1393/2019	MUST. MOYNA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. A ALAMGEER MR. A ALAM	PP, ASSAM
94	AB/1394/2019	HAFIJUL ISLAM @ MD. HAFIZUL Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM

ORDER (IMPLEADMENT OF PARTY)

95	I.A.(CrI.)/352/2019 (CONNECTED WITH ITEM NO. 21 IN THE DAILY CAUSELIST.) in AB/517/2019	HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR	PP, ASSAM
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BAIL HEARING (BA)

96	Bail Appln./664/2019 FIXED	AIZUL HAQUE @ AZIZUL HAQUE @ AZIZUR HAAQUE Versus THE STATE OF ASSAM	MR. N ISLAM MR. M HUSSAIN MR R B ISLAM	PP, ASSAM
97	Bail Appln./912/2019 FIXED	DILIP TERON AND ANR. Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
98	Bail Appln./987/2019 B/O	MD. ABU SAYED Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
41 Crl.Rev.P./172/2019	MD. BAITULLAH ALI Versus THE STATE OF ASSAM AND ANR.	MR. N BARMAN MS. S DAS MS. J BARMAN	PP, ASSAM
42 Crl.Rev.P./180/2019	NAGEN MAYANG AND 14 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K GOGOI	PP, ASSAM
43 Crl.Rev.P./182/2019	L. INDRAMONI Versus THE STATE (CBI) AND 2 ORS.	MR. I A TALUKDAR MS. M MALLIK	SC, CBI
44 Crl.Rev.P./183/2019	RAHUL BARUA Versus SMTI ANITA BARUA	MS. G BORAH	
45 Crl.Rev.P./184/2019	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS D CHOWDHURY	PP, ASSAM
46 Crl.Rev.P./185/2019	SUNIL KAKOTI Versus LATIFUDDIN AHMED	MR R K MOUR MR P DAS	
WITH I.A.(Crl.)/350/2019 in Crl.Rev.P./185/2019	SUNIL KAKOTI Versus LATIFUDDIN AHMED	MR R K MOUR MR P DAS	
47 Crl.Rev.P./186/2019	PIONEER LIVE STOCK Versus THE STATE OF ASSAM AND ANR.	MR I RAFIQUE MS. M DEKA	PP, ASSAM
48 Crl.Rev.P./187/2019	JAYGURAM DOLEY AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B K GOGOI	PP, ASSAM
49 Crl.Rev.P./188/2019	ROSESWAR BORA Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR. A H MULLA MR. A C KALITA	PP, ASSAM
50 Crl.Rev.P./190/2019	LUNKARAN PRAJAPAT Versus RAJIV SARKAR (RAHUL)	MR H GUPTA MS. R M SARMAH	

51	Crl.Pet./464/2019	MR. SUMDOULIAN Versus THE STATE OF ASSAM AND ANR.	MR. N BARMAN MS. S DAS MS. J BARMAN	PP, ASSAM
52	Crl.Pet./503/2019	MD. FARUQUE HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
53	Crl.Pet./505/2019	HARI KANTA TERON AND ANR. Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
54	Crl.Pet./506/2019	MD. ALAUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
55	Crl.Pet./507/2019	GOPAL SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA MR D GOGOI	PP, ASSAM
56	Crl.Pet./508/2019	NEWBIL DAIMARI @ NWBIL DAIMARY Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS H KONWAR MR. M BASUMATARY	PP, ASSAM
57	Crl.Pet./509/2019	UTPAL DOLEY Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
58	Crl.Pet./510/2019	SMTI. HEMA PRAVA DEVI Versus RUPAK MAHANTA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
59	AB/1349/2019 WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	PP, ASSAM
60	AB/1385/2019	RUP RAY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR	PP, ASSAM
<u>ORDER NO STEPS</u>				
61	Crl.Pet./103/2018 WITH OFFICE NOTE	SONTOSH DAS Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA	PP, ASSAM
<u>ADMISSION</u>				
62	Crl.Pet./581/2018 B/O	AMIT SARAOGI Versus THE STATE OF ASSAM AND ANR	MR. S P ROY MS. N RAI	MR G N SAHEWALLA (R2) MR. P BORA (R2) MR. P DEKA (R2) MRS. S S BAWARI (R2) PP, ASSAM MR. M SAHEWALLA (R2)
63	Crl.Pet./784/2018 FIXED	PRABHAT DUTTA AND ANR. Versus JONALI DUTTA CHANGMAI	MR J PAYENG MS. J M RABHA MR. T DOLEY	MR. R K DUTTA MR. U J SAIKIA MR. A GOHAIN
64	Crl.Pet./911/2018 FIXED	TAJ UDDIN LASKAR Versus PANKAJ SHARDA	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. S K GHOSH MS F AHMED
<u>BAIL HEARING (BA)</u>				
65	Bail Appln./851/2019 WITH LCR, FIXED	DEBESWAR BASUMATARY Versus THE NARCOTICS CONTROL BUREAU	MR. A M BORA MR. D GOGOI MR. S BORTHAKUR	SC, NCB
<u>ORDERS</u>				
66	Crl.Pet./915/2018 WITH LCR, B/O	DOLLY OJAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. A BORA MR T CHHETRI	PP, ASSAM
67	I.A.(Crl.)/356/2019 B/O in Crl.Pet./189/2019	DEBJANI BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ISLAM	PP, ASSAM

WITH

Crl.Pet./189/2019

DEBJANI BISWAS AND 5 ORS.
Versus
THE STATE OF ASSAM AND ANR.MR. N ISLAM
MR A MOTALIB
MS. L WAJEEDAMR. T DEURI (R2)
PP, ASSAM**HEARING**68 Crl.Rev.P./257/2010
(AS 1st ITEM), WITH LCR, FIXEDJHULLU KUMAR DAS
Versus
INDIAN RAILWAYSMR.B K MAHAJAN
MR.P K DAS
MRN J DAS
MR.A CHOUDHURY
MR.R ALI

SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019
15)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
16)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
17)	MR A N AHMED	12-05-2019	To	13-05-2019
18)	MR. U SARMA	13-05-2019	To	13-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
42	WP(C)/5558/2014 FIXED	SATYA RANJAN ACHARJEE and 143 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	GA, ASSAM MR.S C KEYAL MR.J M A CHOUDHURY SC, REVENUE ASSTT.S.G.I.
43	WP(C)/5851/2014 FIXED	DIMBESWAR PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MR.R P N SINGH	GA, ASSAM SC, G M D A SC, GMC
44	WP(C)/6733/2014 FIXED	SMT. MEENA DEVI SAHANI and 2 ORS, Versus THE STATE OF ASSAM and 2 ORS,	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.M HAZARIKA GA, ASSAM SC, G M D A
ORDERS				
45	Review.Pet./88/2010 FIXED, WP(C) 4301/06(D/O), WP(C) 4534/06(D/O), WA 224/09(D/O) WITH	THE DEPUTY COMMISSIONER and ANR, Versus MRS LOONA SARMA BARUA and ORS.	K N CHOUDHURY M MAHANTA J PATOWARY B K KASHYAP	MR.B D DAS
46	Review.Pet./71/2011	THE DEPUTY COMMISSIONER and ANR, Versus AJOY KR. BARUAH and ORS,	MR.K N CHOUDHURY MR.M MAHANTA ADDL. AG,ASSAM MR.B K KASHYAP MR.J PATOWARY	
47	Cont.Cas(C)/379/2016 FIXED	RAMCHARANI MOUZA KAIBARTA SAMAJ and ANR. Versus BHABEN BHARALI and ANR	MR P NAYAK (P2) MR B GOGOI (P2) MRS.S BORPATRAGOHAIN	MR DEBA KUMAR DAS (R1) MR. K SINGHA (R1) MS. P BHUYAN (R1) MS.H BUZAR BARUAH(R-2)

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LEAVE NOTE OF ADVOCATES FOR 10/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MS. A VERMA	01-05-2019	To	10-05-2019
6)	MS. N M DEKA	02-05-2019	To	20-05-2019
7)	MR. S MITRA	06-05-2019	To	11-05-2019
8)	MR. S P ROY	06-05-2019	To	15-05-2019
9)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
10)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
11)	MR. S KALITA	08-05-2019	To	17-05-2019
12)	MR R GOENKA	13-05-2019	To	18-05-2019
13)	MR A GOENKA	13-05-2019	To	18-05-2019
14)	MR G R DEV	09-05-2019	To	25-05-2019
15)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
16)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
17)	MR A N AHMED	12-05-2019	To	13-05-2019
18)	MR. U SARMA	13-05-2019	To	13-05-2019